

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-24/2003/909/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr.Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 27th January, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJNB/628, dtd 25.01.2023

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 30.01.2023 with station leave permission, with the official vehicle, at own cost, from the evening of 27.01.2023 till the morning of 01.02.2023**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/910/A, dated 27.01.2023

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)